

ENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No.21 of 1995.

Monday, this the 3rd day of July, 1995.

CORAM

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR P SURYAPRAKASAM, JUDICIAL MEMBER

M A Salilaja Devi,  
Kamala Nivas,  
Near Government Hospital,  
Kodungallur P.O.,  
Trichur.

... Applicant

By Advocate Mr Vellayani Sundararaju.

Vs

1 Flag Officer Commanding-in-Chief,  
Southern Naval Command,  
Cochin.

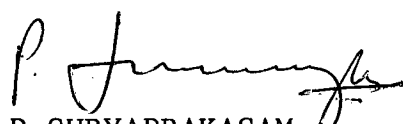
2 The Chief Staff Officer(Personnel & Administration)  
Southern Naval Command, Cochin. ...Respondents

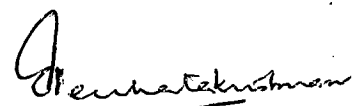
O R D E R

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Learned counsel for applicant submits that he is not pressing the application. It is accordingly dismissed as having become infructuous. No costs.

Dated the 3rd July, 1995.

  
P SURYAPRAKASAM  
JUDICIAL MEMBER

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER